

## Annexure-3

Name of the Corporate Debtor : Adityaman Enterprises Private Limited (Under CIRP)

Date of commencement of CIRP: 06/03/2025; List of Creditors as on 27/03/2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	SANGLI DISTRICT CENTRAL CO OPERATIVE BANK LIMITED	19-03-2025	3,03,60,089	3,03,60,089	Financial Creditor	3,03,60,089	-	NO	100	-	-	-	-	1) GAT No.399: ₹34,78,000 for 1.97 acres (land and building). 2) GAT No.14/A1/B: ₹3,38,20,000 for 36.60 acres (land). 3) GAT No.4: ₹3,48,00,000 for 0.29 acres (land). 4) GAT No.240/2B/2/A: ₹2,07,06,000 for 34.51 acres (land). 5) GAT No.4 (Hotel): Value not specified; it's listed as a hotel.	-